

it has been decided to watch their performance for a period of six months before taking a final decision.

Details of reserves of the 12 mines referred to above and the quality of their coal is as follows:—

Name of mine	Reserves in mines	Quality
1. Central Jamuria . . . . .		
2. Alkusa Gopalpur . . . . .		
3. Sampur 'A' (UG) . . . . .		
4. Ranipur (Dishegarh seam) . . . . .	0.73	S+SC I
5. Barmondia . . . . .	0.36	S C I
6. Adjoy II . . . . .	2.21	B
7. Sampur 'A' Incline including Sel Fatka . . . . .	0.50	WG II
8. Tara . . . . .	0.42	D
9. Kalipahari . . . . .	0.92	C
10. Benalee including Mithapur . . . . .	8.74	B
11. Kankartola . . . . .	2.14	C
12. Simlong . . . . .	2.34	E

#### Functioning of JBCCI-IV for coal industry

3278. SHRI SUNIL BASU RAY:  
Will the Minister of ENERGY be pleased to state:

(a) whether Joint Bipartite Committee for Coal Industry-IV has started functioning

(b) if so, since when;

(c) whether there was any delay in its functioning; if so, what are the reasons therefor;

(d) what are the issues to be settled;

(e) whether there is any possibility of an early settlement; and

(f) if not, what are the reasons therefor?

THE MINISTER OF ENERGY  
(SHRI VASANT SATHE): (a) Yes, Sir.

(b) and (c) It was constituted on 28.11.1986 and the first meeting was fixed for 27.2.1987 but could not be held because of a Court Order. It was later held on 4-6-1987.

(d) Issues to be settled relate to wage structure, Dearness Allowance, fitment in revised scales of pay and other issues relating to service conditions.

(e) Yes, Sir.

(f) Does not arise.